

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3143 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	IDBI Bank Ltd. Vs. Zee Entertainment Enterprises Ltd.	Pratiksha Mishra
2.	I.A. No. 3139 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	ICICI Bank Ltd. Vs. Reetesh Kumar Agarwal	Gautam Singhal
3.	I.A. No. 3132 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ratnarup Projects Pvt. Ltd. Vs. Tamanna Hotels Pvt. Ltd.	Tarun Arora
4.	I.A. No. 3134 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Himachal Pradesh Power Corporation (HPPCL) Vs. Coastal Project Ltd.	Sunder Khatri
5.	I.A. No. 3144 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Arsh Sahitya Prachar Trust Vs. VSR Infratech Pvt. Ltd. & Ors.	Avneesh Upadhyay
6.	I.A. No. 3126 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	RP Singh Vs. Melange Systems Pvt. Ltd. & Anr.	Milan Singh Negi
7.	I.A. No. 3145 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Amit Goel Vs. Navin Upadhyay & Ors.	Manish Kaushik
8.	I.A. No. 3142 of 2023 in Comp. App. (AT) No. __ of 2023	J.K. Securities Vs. Infrastructure and Leasing Finance Services Ltd. & Ors.	Pallavi Parmar

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- 1. Notice Board**
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Assistant Registrar